

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. † 409**  
TO BE ANSWERED ON 18.12.2017

**PROTECTION OF TRIBAL RIGHTS**

† 409      SHRI RAJESH RANJAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Government has brought about many amendments in the laws related to the protection of tribal rights and forest and environment in order to prevent rebidding certain mines and ensures that the same remain with the old bidders and if so, the details thereof; and
- (b) Whether the Government is trying to allow mining in the forest land by diluting the forest right Act and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI SUDARSHAN BHAGAT)

(a) to (b) No, Madam.

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